

**GOVERNMENT OF INDIA
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:4291
ANSWERED ON:18.05.2006
MANAGERIAL AUTONOMY TO PSUS
Kaushal Shri Raghuvir Singh

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether the profit making public sector undertakings have been given managerial autonomy; and
- (b) if so, the details thereof?

Answer

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI SONTOSH MOHAN DEV)

(a) and (b) : The profit making PSEs have been given enhanced autonomy and delegation of powers under the Navratna and Miniratna schemes. The powers so enhanced are in respect of incurring capital expenditure, entering into technology joint ventures and strategic alliances, establishing financial joint ventures and wholly owned subsidiaries, merger and acquisition and administrative powers like approval of foreign tours of functional Directors and personnel & human resource management of below Board level employees. Other profit making PSEs, which are not Navratna or Miniratna, have also been delegated enhanced powers for incurring capital expenditure and approval of foreign tours of functional Directors.